HIGH COURT OF JAMMU &KASHMIR AND LADAKH
(Office of the Registrar Judicial Srinagar)
*****

AUCTION NOTICE

No. 304/RJS Dated 12-11-26

It is hereby notified that the obsolete/unserviceable scrap/furniture and other items lying in the premises of High Court of J&K and Ladakh at Srinagar Wing, shall be disposed of through open auction to be held on 26th November, 2026 at 1:00 PM sharp subject to the following terms and conditions.

1. For the auction of aforementioned items, all the stock holders will be permitted to examine the auction material on the date fixed i.e 26th November, 2026 from 11:00 a.m to 12:00 o'clock who would thereafter submit their respective bid for upliftment of the auction material by 2:00 p.m on the very date.
2. That before putting the material on auction, all the bidders shall deposit an amount of Rs.10,000/- as security deposit with the office of the undersigned.
3. The successful bidders shall deposit the full bidding amount on the auction day by 3:00 p.m and would lift the auction material and remove from the site at his/their own costs within two days from the date of auction for which purpose he/they will be provided gate pass, failing which security amount shall forfeit.
4. The security amount deposited by the unsuccessful bidders will be remitted to them on the very date of auction.
5. The Auction Committee, shall reserve the right to accept /reject any or all bids without assigning reason/notice thereof.

Accounts Officer
High Court of J&K and Ladakh,
Sgr.

ACCOUNTS OFFICER 12/11/2026
High Court of J&K and Ladakh
Srinagar

No. 25737-40 Dated 12-11-26

Copy to.

1. Registrar General, High Court of J&K and Ladakh, Jammu for information.
2. Director Information J&K, Srinagar for publishing the Auction Notice in two daily local newspapers having vide circulation in the valley.
3. In-charge NIC, High Court of J&K and Ladakh, Srinagar for uploading the Auction Notice on the official website.
4. All notice boards.

Accounts Officer

ACCOUNTS OFFICER 12/11/2026
High Court of J&K and Ladakh